

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR MP PROMOTERS PRIVATE LIMITED OPERATING IN DEVELOPER & DEAL IN SALE & PURCHASE OF PROPERTY AT NEW DELHI

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016

	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	MP PROMOTERS PRIVATE LIMITED U45201DL2005PTC136998
2.	Address of the registered office	12/20, 3 rd Floor, Arya Samaj Road, Karol Bagh Delhi -110005
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Karol Bagh, New Delhi
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year*	Sale of properties of Rs. 1,85,78,420/- (Unaudited) during the F.Y. 2021-2022.
7.	Number of employees/ workmen*	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Available information will be shared on receiving the request at ip.mppromoters@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by sending a request at ip.mppromoters@gmail.com
10.	Last date for receipt of expression of interest**	April 1 st , 2023
11.	Date of issue of provisional list of prospective resolution applicants**	April 11 th , 2023
12.	Last date for submission of objections to provisional list**	April 16 th , 2023
13.	Process email id to submit EOI	ip.mppromoters@gmail.com

***There were no business operations of the Corporate Debtor as on the date of commencement of Corporate Insolvency Resolution Process.**

****The CIRP period has expired on 07.03.2023. The RP has filed an application for extension upto 06.06.2023. The timelines mentioned in the above chart are subject to the extension granted by the Hon'ble NCLT.**

Sd/-
Durga Das Agrawal
Resolution professional for
MP Promoters Private Limited
Regd. No.: IBBI/IPA-001/IP-P00557/2017-18/10987
AFA Validity: up to 17th July, 2023
Office Address: KBL Agarwal & Co., 413,
Vikasdeep Building, Laxmi Nagar,
District- Centre, New Delhi- 110092

Date: 15.03.2023
Place: New Delhi